

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 30017-30091 Genl./Misc./Circulation/West/THC/2024 Dated, Delhi the 26/9/24

CIRCULAR

Sub.:- Regarding Notification No. Verification/141/BCD/010/2024 Dated 10.09.2024 to remove Advocate's name from the Roll of Bar Council of Delhi due to L.L.B. Degree/Marks Sheet reported to be Faked/Forged/Surrendered.

Forwarded copy of Endorsement Letter No. 52151-52281/Genl./Misc./Circulation/2024 Dated 24.09.2024 along with copy of Notification Bearing Ref. No. Verification/141/010/2024 Dated 10.09.2024 Bearing Diary No. 5090/B Dated 21.09.2024 of Office of the Principal District & Sessions Judge (Headquarters), Delhi from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049 received, on the subject cited above, from Ms. Ravinder Bedi, Ld. Officer Incharge, General Branch, Central District/Ld. District Judge (Commercial Court), Tis Hazari Courts, Delhi for information and immediate compliance/necessary action, if any, to:-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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25/9/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

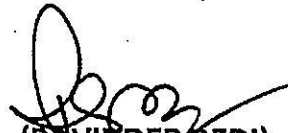
No. 52151-52281 /Genl./Misc./Circulation/2024

Dated, Delhi the 24 SEP 2024

Sub:- Regarding Notification No. Verification/141/BCD/010/2024 dated 10.09.2024 to remove Advocate's name from the Roll of Bar Council of Delhi due to L.L.B.Degree/Marks Sheet reported to be Fake/Forged/Surrendered.

Forwarded a copy of the Notification bearing Ref No. Verification/141/BCD/010/2024 dated 10/09/2024 and this office diary bearing No. 5090/B dated 21/09/2024, received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi. (w)
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

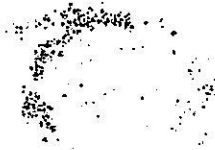

(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above

o/c/Genl/ west

PD 283 (west)
25/09/2024





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BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049



Ref. No. Verification/141/BCD/010/2024

Dated 10 Sep. 2024

NOTIFICATION No. 10 of 2024
Removal Notification No. Verification/141/BCD/010/2024 dated 10.09.2024
to Remove Advocate's name from the Roll of Bar Council of Delhi due to
LL.B Degree/Marks Sheet reported to be Fake/Forged/Surrendered

1. It is hereby notified for general information that, under the Proviso to Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India name of under mentioned advocates have been removed from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities or surrendered voluntarily :-

Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	Mr. Shiv Dutt Bakshi (Enr No. D/273/1994) S/o Sh. Om Dutt Bakshi R/o - C-293, Defence Colony, New Delhi-110024	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 03/2024 (Due to B.A Degree/Mark Sheet reported to be Fake/Forged)	
2.	Mr. Vinod Sahni (Enr No. D/124/2000) S/o Sh. Om Prakash Sahni House No. 13, Satnam Park, Street No-2 Krishna Nagar, Delhi-110 051	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 25/2019 (Due to LL.B Degree/Mark Sheet reported to be Fake/Forged)	
3.	Mr. Khalid Mustafa Alvi 1502/7, SUPREME TOWER, SECTOR-99, NOIDA, UP. (Mob- 9868181236) drkhalidalvi@gmail.com H.No. 8 Lane -6, Anupam Garden, Sanik Farms, New Delhi -68, SECTOR-99, NOIDA, UP.	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 05/2024 (Due to LL.B Degree/Mark Sheet reported to be Fake/Forged)	
4.	Mr. Kamal Kumar Enr D/13508/2022) HoNo. A 43/A1, Gali No. 3 Mandoli Extension, Delhi-93	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 02/2024 (Due to LL.B Degree/Mark Sheet reported to be Fake/Forged)	

(Ex-Subedar D.K. Sharma)
Prepared and Checked By

Col Arun Sharma (Retd)
Secretary

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Ref. No. :

Dated :

Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
5.	Mr. Saket Kumar (Enr D/2556/2022) S/o Vinod Bihari Prasad WA-12 A, SHAKARPUR, DELHI-110092. (Mob -9868080055) saket.gentle@gmail.com	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 09/2024 (Due to B.A Degree/Mark Sheet reported to be Fake/Forged)	
6.	Mr. Abhideep Hirwal (Enr D/2557/2022) S/o Sh. Arun Hirwal 151-B, POCKET A-3, MAYUR VIHAR, PHASE-III, DELHI-110096. (Mob -9811883676) abhi.hirwal@gmail.com	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 10/2024 (Due to LLB Degree/Mark Sheet reported to be Fake/Forged)	
7.	Mr. Vikas (Enr D/8896/2021) Mal Park, East Punjabi Bagh, New Delhi-110026.	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 06/2024 (Due to LLB Degree/Mark Sheet reported to be Fake/Forged)	
8.	Mr. Priyaranjan Kumar Singh, (Enrolment No - D/6300/2021) S/o Sh. Arvind Kumar Singh H.No. 16, Saket Block, Mandawali, Delhi-110 092 (Mob- 7417711110)	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 07/2024 (Due to LLB Degree/Mark Sheet reported to be Fake/Forged)	
9.	Mr. Rumme Mati (Enr D/10677/2019) Ashoka Park Extn N.D-26	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 11/2024 (He voluntarily surrendered his Enrolment certificate & ID Card)	

(Ex-Subedar D.K. Sharma)
Prepared and Checked By

Col Arun Sharma (Retd)
Secretary

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Ref. No. :

Dated :

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Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
10.	Mr. Pawan Kumar (Enrolment No -D/11147/2021) S/o Sh. Deep Chand R/o - RZ-1-83A, Mahaveer Enclave Delhi - 110 045 (Mob-9910095657)	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 08/2024 (Due to B.A Degree/Mark Sheet reported to be Fake/Forged)	
11.	Mr. Dhruv Kapoor, (Enrolment No -D/307/2018) S/o Mr. Rajiv Kapoor Farm, 6 Green Avenue Vasant Kunj, New Delhi (Mob- 9519202113)	Bar Council of India Sub-Committee Order dated 30.05.2024 and Ratified by the General Council of the Bar Council of India on 03.09.2024 by Removal Proceedings No. 04/2024 (Due to LL.B Degree/Mark Sheet reported to be Fake/Forged)	

2. The name of the above mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.

Col Anil Sharma (Retd)
Secretary

(Ex-Subedar D.K. Sharma)

Prep & Checked by

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts
11. The Secretary, Ministry of Law, Justice & Company Administration, Delhi
12. The Commissioner of Police, New Delhi
13. Adv concerned.

Note - The above mentioned Authorities are requested to circulate the copy of this notification to all the offices under their jurisdiction. All offices are requested to display this Notification on their Notice Board.